

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. C.P. 69/MB/2023

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Preeti Shah

V/s

Registrar of Companies Mumbai

APPEARANCES: -

FOR THE APPLICANT : None present

Section: 441 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared for the applicant nor submitted the hard copies of the Company Petition. Counsel for the applicant is directed to place on record two sets of the hard copies of the Company Petition well before the adjourned dated. List this matter on **03.05.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish